

**GOVERNMENT OF INDIA  
PANCHAYATI RAJ  
LOK SABHA**

UNSTARRED QUESTION NO:1297

ANSWERED ON:03.03.2011

REVIEW OF SCHEMES

Botcha Lakshmi Smt. Jhansi;Chaudhary Shri Jayant

**Will the Minister of PANCHAYATI RAJ be pleased to state:**

- (a) the total amount of funds released to Panchayati Raj Institutions (PRIs) during the last three years;
- (b) the progress made so far in the implementation of Backward Regions Grant Fund Programme in each State in the country;
- (c) the compliance report filed by the State Government in this regard;
- (d) whether the Government reviews implementation of its schemes in States periodically; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF PANCHAYATI RAJ (SHRI VILASRAO DESHMUKH)

(a): The Ministry of Panchayati Raj releases funds to the States under the Development Grant component of the Backward Region Grant Fund (BRGF) for onward transmission to the Local Bodies including the Panchayats, the Municipalities and other local bodies in the 250 districts identified as backward. The funds released during the last three years are as below:

2007-08:	Rs.2521.67 crore
2008-09:	Rs.2893.55 crore
2009-10:	Rs. 3344.33 crore

(b): The BRGF requires the identified districts to submit their integrated District Plans, consolidated by the District Planning Committees based on the unit plans prepared by the local bodies. During 2010-11, 242 out of 250 districts have submitted the District Plans. State-wise details are given in the Annex.

(c): The funds under the BRGF are released only after obtaining the Utilisation Certificates, progress reports and audit reports in respect of the grants released earlier. All the States/ districts, mentioned in Annex, have filed these details to the stipulated extent, except for Uttarakhand (Champawat district) which had not received these grants earlier.

(d): Yes, Sir.

(e): The progress of implementation is reviewed by way of national review meetings, periodic communications/ advisories, video conferences, visits of officers of the Ministry to the States, etc. Further, State Governments also review the progress at various levels.